

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 14080/2015

UTTAR PRADESH STATE ROAD TRANSPORT CORPORATION & ANR. Appellant(s)

VERSUS

SMT. ARCHANA TIWARI . & ORS.

Respondent(s)

Date : 12-05-2022 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S. ABDUL NAZEER

HON'BLE MR. JUSTICE KRISHNA MURARI

For Appellant(s)

Mr. Nishit Agrawal, AOR (Not present)

For Respondent(s)

Mr. Anurag Dubey, Adv.

Mr. Ashish Upadhyay, Adv.

Mr. Bhupendra Kumar Bhardwaj, Adv.

Ms. Manisha Yadav, Adv.

Mr. S. R. Setia, AOR

UPON hearing the counsel the Court made the following
O R D E R

Even on the second call, no one appeared on behalf
of the appellants.

List after eight weeks.

(ANITA MALHOTRA)
COURT MASTER

(KAMLESH RAWAT)
COURT MASTER